

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1087**  
**ANSWERED ON 10.02.2023**

**LEASING OUT OF LAND IN KANNUR RAILWAY STATION**

1087. DR. JOHN BRITTAS:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Rail Land Development Authority is taking steps to lease out around 7.19 acres of land in Kannur Railway Station;
- (b) if so, the details thereof ;
- (c) whether it is a fact that the said land comprise those parcels of lands already identified for construction of platforms 4 & 5 in the Station as well as for a new Station under Semi High Speed Rail Corridor Project and for widening the adjacent incommodious roads;
- (d) if so, reasons for backtracking from said proposals and promises; and
- (e) whether Government will review the decision considering the development needs of Kannur Railway Station and Northern Kerala?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1087 BY DR. JOHN BRITTAS ANSWERED IN RAJYA SABHA ON 10.02.2023 REGARDING LEASING OUT OF LAND IN KANNUR RAILWAY STATION

(a) & (b): Yes, Sir. Indian Railways has entrusted 7.19 Acres of railways land to Rail Land Development Authority (RLDA) out of which 4.93 Acres of Railway Land has been leased by RLDA for 45 Years for commercial development and remaining 2.26 Acres railway land has been identified for redevelopment of railway colony.

(c): Land identified for proposed platforms no. 4 & 5 is not included in the land entrusted to Rail Land Development Authority (RLDA). However, Kerala Rail Development Corporation Limited (KRDCL) has submitted a Detailed Project Report (DPR) showing station at Kannur on railway land earmarked for reconstruction of railway staff quarters and other railway facilities. DPR is still not approved by Ministry of Railways.

(d) : Does not arise.

(e) : Vacant spareable railway land which is not required by railways in near future is entrusted to RLDA for commercial utilisation. At present, no proposal to review the decision of land entrusted to RLDA for commercial development at Kannur station is under consideration.

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